

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.01.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 348 of 2020 Part Heard	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr. With	Avishek Das	Kumar Anurag Singh
2.	Comp. App. (AT) (Ins) No. 720 of 2020 Part Heard	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh

After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 334 of 2020	Suri Rajendra Rolling Mills Vs. Bengani Udyog Pvt. Ltd.	Rajendra Beniwal	
4.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma
5.	Comp. App. (AT) (Ins) No. 32 of 2021	Pinakin Shah Liquidator of Brew Berry Hospitalities Pvt. Ltd. Vs. The Assistant Commissioner of State Tax & Anr.	Ishan Shah	
6.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Shreya Singh	

7.	Comp. App. (AT) (Ins) No. 49 of 2021	Deccan Value Investors L.P & DVI Pe Mauritius Ltd. Vs. Dinkar T. Venkatasubramanian Resolution professional Castex Technologies Ltd.	Arpan Behl	
----	--	---	------------	--

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	Anurag Bhatt
9.	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	
10.	Comp. App. (AT) (Ins) No. 1136 of 2020	Jasjit Singh Sawhney Vs. Earc & Ors.	Neha Tanwar	

The Court will rise at 11:30 AM.

02:00 PM

For Hearing

11.	I.A. No. 81 of 2021 in Comp. App. (AT) (Ins) No. 395 of 2020 Part Heard	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	Parth Tandon Ichchha Kalash
-----	--	--	--------------	--------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**